

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**COURT NO. IV, NEW DELHI**

**(IB)-744(ND)/2018**

**In the matter of:**

Mr. Kamaljeet Bhatti Proprietor-Planet Mobi  
Vs.  
Realdream Digital Pvt. Ltd.

**....Applicant**

**....Respondent**

**Under Section: 9 of IBC, 2016.**

**Order delivered on 31.08.2018**

**CORAM**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (J)**

**Presents:-**

For the Applicant : Mr. Vaibhav Mishra, Adv. for Mr.  
Kamaljeet Bhatti  
For the Respondent : -

**ORDER**

In spite of service through e-mail, through registered post and WhatsApp on the corporate debtor none appeared today since successively on the last two dates. Let the matter be proceeded *ex-parte*. For further consideration on 03.10.2018.

Sd/-

Mukesh

**(DR. DEEPTI MUKESH)  
MEMBER (JUDICIAL)**

